NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 68/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 8/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Konal & Vaishnau

Advocate

People (Steve holder)

1000 ----

2.

<u>ORDER</u>

None present for petitioner. Learned Advocate Mr. Kunal Vaishnav present for Shareholders. None present for ROC.

Letter of adjournment received from petitioner.

List the matter on 22.01.2018.

Astavau

MANORAMA KUMARI MEMBER JUDICIAL BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of December, 2017.